

OA 337 of 06

O R D E R [Oral]

30.12.2008

None for the applicant.

Earlier also, none was present on behalf of the applicant on 23.7.07, 20.11.07 and 18.9.08 to press this application. It appears that the applicant has lost interest in pursuing this matter. Accordingly, this OA is dismissed for non-prosecution.

[A. Kushari] M [A]

/cbs/

[S. Srivastava] M [J]